

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).24052/2008

TATA TELESERVICES LTD.

Petitioner(s)

VERSUS

STATE OF U.P.& ORS.

Respondent(s)

Date: 31/03/2009 This Petition was called on for hearing today.

For Petitioner(s) Mr. Abeer Kumar,Adv.
Mrs Manik Karanjawala,Adv.

For Respondent(s) Ms. Vandana Mishra,Adv.
Mr. Gunnam Venkateswara Rao,Adv.

Mr. Manoj,Adv.

UPON hearing counsel the Court made the following
ORDER

Respondents may file counter affidavit before 4.5.2009 as
a last chance. List the matter on 4.5.2009.

(S.G.SHAH)
Registrar